

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.1584/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2017

NAME OF THE PARTIES: Auspice Trading Pvt. Ltd.
V/s.
Global Proserv Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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37)	Mr. Chandrakant Mhadeshwar	Advocate for Applicants	
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*I undertakes to served copy letter of intimating of
Date of hearing to other side.*

ORDER

C.P. No.1584/I&BC/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.
2. It is listed for the first time. He undertakes to serve the Notice on the other side intimating the next date of hearing.
3. Matter is adjourned to **12.01.2018**.

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

12.12.2017
aah

Sd/-

M.K. SHRAWAT
Member (Judicial)